

is not the document that ultimately went into the capsule... (Interruptions) I would be the last person to ascribe any motives to my hon. friend. I want to be very clear on that account. I hold him in tremendous personal esteem. I do not wish to attribute any motive to him. But the fact remains that the document which he has given and which is authenticated by him is different from the document that has gone into the Capsule. (Interruptions) I have heard with great respect and patience whatever the hon. members have been saying. I crave your indulgence for one minute more. I accept the suggestion that the hon. Speaker may take a decision in the matter. (Interruptions)

MR. DEPUTY-SPEAKER : Order, please. Now let us not lose sight of the basic question. The basic question is the authenticity or otherwise of the document laid on the Table of the House by Mr. Sezhiyan, how to establish this. This has been repudiated; he has said so. I think, we should leave the matter there for the time being because we have got to think how to proceed in the matter. Let us leave it there now. Everything that has been said is there. Let us sit down together and find a way as to what to do about this. Now let us leave it there and proceed on to the next business.

SHRI SHYAMNANDAN MISHRA : Only one word.

श्री शंकर दयाल सिंह : आप की रुलिंग के बाद इस पर बहस कैसे हो सकती है? आपने तो रुलिंग दे दी है।

MR. DEPUTY-SPEAKER : I will hear him for one minute.

SHRI SHYAMNANDAN MISHRA : We would have been happier if some mechanism were settled for ascertaining the truth in this matter—and the House is entitled to know the truth in this matter. The Chair could have been more helpful to us in settling a procedure which would have led us to the truth. But since that is not going to happen, and situated as we are with regard to time, probably it may not be possible for us to proceed with this matter any further. But this much I am going to tell you and tell the entire hon. House that we are going to dig up this most dishonourable piece of document

tomorrow morning. This is a crime against history and we are going to uncover this. We are going to prove that those who have done it are a set of dishonest persons. We have to uncover their dishonesty. This is not only a case of error. This is a case of deliberate dishonesty, perversion and distortion and those persons who have done it have done it at the highest level of dishonesty. (Interruptions) Please tell us what is the way of ascertaining the truth.

MR. DEPUTY-SPEAKER : I have said that we must sit together and devise some way. I do not know, I cannot say offhand. Now, we take up the next item—the discussion on the expansion of the Coca Cola Export Corporation's activities in India.

Mr. Jyotirmoy Bosu.

SHRI SHYAMNANDAN MISHRA : You are postponing the discussion, keeping the matter pending?

MR. DEPUTY-SPEAKER : The discussion is inconclusive.

SHRI SHYAMNANDAN MISHRA : That does not prevent us from digging it up tomorrow. We will dig it up tomorrow morning. This is historical research? A dishonest historical research. An act of an illiterate...

19.21 Hrs.

DISCUSSION RE. EXPANSION OF THE COCA COLA EXPORT CORPORATION'S ACTIVITIES IN INDIA

SHRI JYOTIRMOY BOSU : (Diamond Harbour) : Coca-Cola, Fanta... (Interruptions).

SHRI K. RAGHU RAMAIAH : You see the clock. It is already 7.25 p.m. It is very late in the day.

SHRI SHANKAR DAYAL SINGH (Chatra) : No further discussion.

MR. DEPUTY-SPEAKER : I had said that this being the last day and we adjourn from today, all the business that is there, we have to go through unless the House decides otherwise. Now it is for the House to decide. I have called Mr. Bosu at least.

SHRI JYOTIRMOY BOSU : I have started. It can be carried over to the next session. I have no objection.

MR. DEPUTY-SPEAKER : I have called Mr. Bosu. He has started. If the House does not want to sit any longer...

SEVERAL HON. MEMBERS : Now, we adjourn, Sir.

MR. DEPUTY-SPEAKER : If the House does not want to sit any longer and if everybody agrees, we can adjourn. But it only means that Mr. Bosu has started

and he will resume it next session. It only means this.

SHRI K. RAGHU RAMAIAH : Who says 'No' to what you say? Please adjourn the House.

MR. DEPUTY-SPEAKER : With all your premission, after the observation, may I say that we had a very useful session. I wish you Happy Christmas....

SHRI K. RAGHU RAMAIAH : To you.

MR. DEPUTY-SPEAKER : ... and a whopping Good New Year.

The House stands adjourned *sine die*.

19.25 Hrs.

The Lok Sabha then adjourned sine die.